

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.01.2024

COURT OF REGISTRAR

(VIRTUAL MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrar-court>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|---|--|-------------------------------|
| 1. | I.A. No. 326 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024 | Vikas Scaffolding Pvt. Ltd. Vs. Subodh Kumar Agarwal (Liquidator of BIL Infratech Ltd.) | Gursat Singh |
| 2. | I.A. No. 331 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024 | NBCC (India) Ltd. Vs. MC Nally Bharat Engineering Company Ltd. | Ravi Krishan Chandna |
| 3. | I.A. No. 332 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024 | Sushmita Dey Vs. C&C Towers Ltd. & Ors. | Srijan Sinha |
| 4. | I.A. No. 338 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024 | Atul Kumar Kansal RP for Universal Buildwell Pvt. Ltd. Vs. Grace Steel Pvt. Ltd. | Swapnil Gupta |
| 5. | I.A. No. 339 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024 | Atul Kumar Kansal RP for Universal Buildwell Pvt. Ltd. Vs. Jeetender S Kaushal & Ors. | Swapnil Gupta |
| 6. | I.A. No. 342 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024 | Pooja Film Company Vs. Maya Gupta, RP for Kriarj Entertainment Pvt. Ltd. & Ors. | Shwetal Shepal |
| 7. | I.A. No. 351 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024 | Vinod Khattar Vs. Narendra Kumar Sharma RP, Indirapuram Habitat Centre (P) Ltd. | Anshuj Dhingra |
| 8. | I.A. No. 369 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024 | Veena Khattar Vs. Narendra Kumar Sharma RP, Indirapuram Habitat Centre (P) Ltd. | Anshuj Dhingra |
| 9. | I.A. No. 370 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024 | Sarthak Khattar Vs. Narendra Kumar Sharma RP, Indirapuram Habitat Centre (P) Ltd. | Anshuj Dhingra |
| 10. | I.A. No. 371 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024 | Subhash Khattar Vs. Narendra Kumar Sharma RP, Indirapuram Habitat Centre (P) Ltd. | Anshuj Dhingra |

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order
-sd/-
Assistant Registrar